

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.146(ND)/2012
RT CP No.27/Chd/Pb/2016**

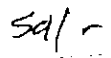
M/s Aar Kay Chemicals Pvt. Ltd. & Ors.Petitioners

Versus

M/s A.P.Refinery Pvt.Ltd. & Ors.Respondents

Present:: Ms.Tushita Ghosh, Advocate with Mr.Gaurav Mehta,
Practicing Company Secretary for petitioners.
Mr.Sunish Bindlish, with Mr.Ashish Bansal, Advocates for
respondents.

Matter be listed on 26.07.2017 along with CP
No.84(ND)2013 RT CP No.29/Chd/Pb/2016.


(Justice R.P.Nagrath)
Member (Judicial)

July 20, 2017
Subbu